

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3561
ANSWERED ON TUESDAY THE 12TH AUGUST, 2014**

COMPARATIVE STUDY ON CSR SPENDING BY PRIVATE COMPANIES AND PSU_s

QUESTION

3561. SHRI C.M. RAMESH:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the amount spent by private companies under Corporate Social Responsibility (CSR) programme during last two years;
- (b) whether Government has undertaken any comparative study about amount spent by private companies and Public Sector Undertakings (PSUs) under CSR;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS

(SMT. NIRMALA SITHARAMAN)

(a) to (d): The provisions of Corporate Social Responsibility (CSR) under Section 135 of the Companies Act, 2013 and Rules made thereunder have come into force only recently, i.e., 01.04.2014. This is the first year of implementation of CSR by companies. Details about funds spent by the companies under CSR would be available to the Ministry of Corporate Affairs only after the mandatory disclosures of CSR expenditure are made by companies, which would be due after September, 2015.
